

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4547**  
**TO BE ANSWERED ON 19.03.2026**

**SFURTI SCHEME**

4547. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is true that Scheme of Fund for Regeneration of Traditional Industries (SFURTI) is pending for Cabinet's approval since 2022 and if so, the reasons therefor;
- (b) whether it is also true that out of 130 intended clusters only 13 become functional, if so, the details thereof;
- (c) the details of all clusters intended to be opened and those actually functional, State-wise; and
- (d) the reasons for non-starter of other clusters and the time by which all intended clusters are going to be opened?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The SFURTI Scheme was in continuation up to September 2022. Subsequently this Ministry has received approval for meeting the committed liabilities amounting to ₹336 crore for functionalisation and sustainability of clusters already approved under the scheme.

Under SFURTI, a total of 513 clusters have been approved since 2015–16, out of which 378 clusters are functional and 135 clusters are under various stages of implementation. During 2024–25, 13 clusters were made functional and no new clusters were approved during this period. Details of the 13 clusters which became functional during 2024–25 is provided at Annexure–I.

State-wise details of under-implementation clusters are provided at Annexure-II. The delay in the functionalisation of some SFURTI clusters may be attributed to Scheme being discontinued since September, 2022 and subsequently receiving the budgetary allocation only for the committed liabilities in September, 2025 which led to hampering of the procurement processes for the already approved clusters.

\*\*\*\*\*

**Annexure- I**

**Annexure-I referred to in part (a) to (d) of reply to Lok Sabha Unstarred Question No. 4547, due for answer on 19.03.2026.**

**Details of clusters became Functional in FY (2024-25):**

<b>Sl. No.</b>	<b>Cluster Name</b>	<b>State</b>
1.	Anjeneya Bamboo cluster	Jharkhand
2.	Bamboo Craft Cluster Ramgarh Jharkhand	Jharkhand
3.	Bamheta Readymade Garments Cluster	Uttar Pradesh
4.	Bandhni & Bandhaej Tie & Dye Cluster, Churu, Rajasthan	Rajasthan
5.	Cheluru Coir Cluster	Karnataka
6.	Embroidered Fashion Clothing and Accessories Cluster	Madhya Pradesh
7.	Guar Gum and Isabgol Processing Cluster	Rajasthan
8.	Hand Block Print Cluster	Uttar Pradesh
9.	Kariyatpur Brass Manufacturing Private Limited	Jharkhand
10.	Ranthambhore Katha Work Cluster	Rajasthan
11.	Spice Processing, Aurangabad	Maharashtra
12.	Wapungskur Agro Cluster	Meghalaya
13.	Amlapuram Coir Cluster	Andhra Pradesh

Annexure-II referred to in part (a) to (d) of reply to Lok Sabha Unstarred Question No. 4547, due for answer on 19.03.2026.

**State-wise details of under implementation SFURTI clusters:**

<b>State</b>	<b>No. of clusters</b>
Andaman & Nicobar	1
Andhra Pradesh	2
Assam	2
Bihar	2
Chhattisgarh	1
Gujarat	3
Haryana	1
Himachal pradesh	1
Jammu & Kashmir	6
Jharkhand	3
Karnataka	8
Kerala	1
Madhya Pradesh	9
Maharashtra	10
Manipur	6
Nagaland	2
Odisha	30
Rajasthan	11
Tamil Nadu	9
Telangana	3
Tripura	1
Uttar Pradesh	16
Uttarakhand	1
West Bengal	6
<b>Total</b>	<b>135</b>